

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

116. I.A. 2694/2023 IN C.P.(IB)-3794(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Central Bank of India  
V/s.  
Neptune Developer Limited.

**Appearance**

**For Applicant:** Adv. Rathina Maravarman for Central Bank of India in I.A. 2694/2023 is present through VC.

**For Respondent:** Adv. Nausher Kohli a/w Treenok Guha & Ayush Chaturvedi i/b Bharucha & Partners for R-6 (ERAC) in I.A. 2694/2023.

Senior Counsel Gaurav Joshi a/w Niyati Morchani i/b MDP & Partners for R-1- RP. is present through VC.

Adv. Paarth Singh for R-12 & Adv. Rudra Deosthal i/b Parinam Law Associates for R-11.

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. Counsel for the Applicant seeks more time to make submission. Time was sought by her on last occasion also. One last and final opportunity is given to the Applicant for making submission.

List on **13.05.2024** at **3:30 PM**. No further adjournment would be granted.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)